## Demand No, 28-Captial Outlay on Defence Services

That a sum not excecding Rs. 1, 97,39,41,000 on Capital Account be granted to the President

- to complete the sum necessary to defray the charges which will come in course of payment during the year $\epsilon$ nding the 31st day of March, 1975, in respect of "Capital Outlay on Defence Services'."

MR. DEPUTY-SPEAKER: We now take up the Private Members' Business.

Mr. Banamali Babu.

### 15.38 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS' AND RESOLUTIONS

## Fortiexh Report

SHRI BANAMALI HABU (Samalpur): I beg to move:
"That this House do agree with the Forticth Report of the Coma mittee on Private Members' Bills and Resolutions presented to the House on the 24th April, 1974."

MR. DEPUTY-SPEAKER: The question is:
"That this House do agree with the Fortieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th April, 1974."

The motion was arionted
15.3y hrs.

HESULUIIUN K\& POLICY IN RESSHECL UF PKICES AND AGRICUL$\perp$ UKAL rKUDUCTIUN-centa.

NK. UEPUTY-SPEAKBR: We now take up further consideration of the Kesolution moved by Shri Madhu Limaye. sour hours were allotted by the House, of which 3 hours and 5 minutes have been taken; the balance is 55 minutes. From the papers I do act find anybody was on his legs on the last occasion..

SHRI INDRAJIT GUPTA (Ahpore): Let the Minister reply

MR. DEPUTY-SPEAKER: Mr. Raghuramiah has given me a hist of othcr speakers. Mr. Vasant Sathe.

SIIRI VASANT SATHE (Akola):
Ine tume for the debate should be extended, Sir.

SHRI INDRAJIT GUPTA: This is the third day.

SHRI VASANT SATHE: But the subject is very important.

While participating $m$ this discussion, to begin with, I want to congratulate Shri Madhu Limaye ior having brought forward this Resolution on a vital subject which affects the entire economy of our country. The points which he has raised in the debate and in his Resolution go to the very basis of our present crisis. The present.crisis in the country is mainly a crisis of rising prices and if we could do anything to control this vicious circle of rising spiral of prices and then rising demand of wages to meet this rising cost of living and continuous erosion in the real wages and if we want to stop this vicious rise, then the first and foremost thing that is required to be done is to bring about some rationale in this entire price structure, particularly, of the essential commodities in the country. If I see the spirit of the resolution of Shri Madhu Limaye, what it does try to emphasize and impress upon is to have a certain parity in the cost of production of essential commodities.
[Shri Vasant Sathe]
He has emphasized agricultural production including transport charges, taxes and profits and in (b) he has talked about parity between prices of industrial goods and agricultural produce.

> The most impoitant thing that is required to be done even in the context of our parhamentary system of Government is to find out whether it is really impossible to have some rational pelicy right from the production stage to the consumer's end.

> Whosoever he be, whether it is an institution or an individual, engaged in the entire task of production and distıubution-can they not be brought under a certan amount of national discipline?

Some of my friends often feel that there is a simplistic solution, as Mr . Jyotirmoy Bosu has tried to give in his umendments, to nationaliae everything and bring industries uncei State contral and that the moment you do it, you get the panacea for all your problems and the problems are all solved. But, in the context of our country, nationalisation essentially and unfortunately, comes to mean bureaucratisation in a Commumist society, it is the Party machinery which implements the Party programmes There are no eivil servants as in our State to which all executive powers are entrusted. The responsibility is of the Party cadre in one Party system. We cannot have that type of economy or system because of our parliamentary system of democracy....

SHRI SAMAR MUKHERJEE (Howrah). Do you want socialism or not"

## SHKI VASANT SATHE: Socialism

 is possible even without having a one-Party system. I will give the example of the Swedish economy. Uutside the Communist countries,- that is a country which has an rconorny where the difference hplween
the average lowest income and the uverage highest incomé is hardly about 4-5 times. They have brought it about because their major production organizations like BPA which take contracts all over the world and which is one of the richest organizations afre organizations of workers co-operatives. Co-operatives have to be ot those who are engaged in productive activity. But, unfortunately, in our country, many of the activities in the name of co-operatives become co-operative capitalism or credit socleties and workers continue to remain workers, employees and cervants as it were. In Sweden the nouse-building trade is a workers' co-operative. It you have such cooperatives, the workers will have a feeling of belonging to the organization and as masters of the means of production even co-operatively and collectively. Why is it not possible even in a democratic structure to create a feeling of belonging in the workers" Why is that not possible? You ran have a dramatic change overnight if in public sectors including rallways and others engaged in roductive activities like steel, coal, you were to tell the employees that employees' representatives elected by them will $\mathrm{b}_{\mathrm{e}}$ on the Board of Management, right from the top to the shop level and overnight you will bring a change in the climate of this country. Can anybody have any objection to this thing. They will be sincere in seeing that production takes place, that targets are achieved in production. They will also realise what they get out of production in terms of wage. Thus, there will be more production all round, in every quarter. After all, prices can be controlled only if there is more and more production, and more, production of essential goods which affect the life most. Therefore, in all these spheres, let those who are engaged in production have a feeling of belonging and let them alto have a decisive voice in this regard. This is the first and foremost prerequialte for a rational price policy in this country.

The landiess labour and the mall fariners muet have a seal stake in all these things. I entirely agree with Mir. Limaye when he said that amall turmers must be ensured necessary inyuts like fertilisers, seeds, water at cheaper rates, irrigation facilities, tacilitzes for sinking wells, agro-industrial supplementary income, etc. You can belp the producers, the small farmers, the landless labour in thin way. You can help them in kind. I said the other day: Give each of the landless famulies one buffalo, one cow. Let them set up for a group of 50,000 population one veterinary unit. Let those veterinary graduates be employed for this purpose; they will be able to see to it that animals are properly looked after and thus you will see what a lot of transformation this will make in our countryside. It will bring about a transformation among the whole section of our landless labour. You will be able to get more milk instead of importing more and more milk powder from abroad. Therefore, it is my respectful submission that our whole approach has to be reoriented in such a way that we encourage production more and more.

And then comes the question of distribution. Here there are various questions that arise. How do you bring about a rationale in all these matters? Give the maximum production wage to the teaming millions in the rural areas. Don't give doles, I say this becaust, you.say Rs. 1,000 doles are given; by the time it reaches the farmer, he gets only Rs. 200; it is too amall a sum for sinicing a well and so this is spent in other ways. You can help him by assisting htm to set up a small leather undt, a mall manufacturing unit, a small lathe unit for manufacturing certain manall articles, Hike that is done in Punjab, etc. You need not give hatm money, but you can help him in kind in these various way: that I have suggested. This is the way to utop the fowr'os.poputation from cural areas to urban areas. You
cannot accommodate the growing millions of our young men in cities Hike Calcutta or Bombay only. You have got to give them employment in the rural areas. You have to takse care of this problem of production plus employment. If that is done, then the next thing is distribution. There is some theory that all distribution must be taken over under what ${ }^{28}$ known as the public distribution system.

What is the public distribution aystem? It means fair price shops and the organisations like the F.C.I. etc. These fair price shops are the most unfair price units because the shup is given to a person who has never done the trade and who is some relation of someone and his main source of income is from the gunny bags and the bogus cards on which he gives the sugar which he sells in the black market. What all he gets on those cards he passes that on to the black market. Two parallel markets operate sude by side in this countryone is the market that you create in the name of far price shops and the other is the open market. Whatever sugar that you get from the fair price shops goes in the black market-at least a substantial part of it goes is the black market. For Heaven's saks do not do this, Can you really replace the traditional retaulers? Have you ever seen an ordinary retailer becoming a multi-millionare? Why do you think all the retalers in this country who have gone deep into the villages of this country are all dishonest people? All the retpilers are not dishonest. My friend may differ with me. But, you will have to begin with them. And if you think that everyone in this country is dishonest and if you begin with dishonesty and if you want to substitute honest men in their places and create a new institution, I think that it will be a wrong approach. You muat judge the people by results. You must create conditions in which you make the people honest or dishonest, No individual is completely honest and no

## [Shrt Vasant Sathe]

individual is completely dishonest. He is a mixture of both. It is the circumstances that make them dishonest. You create the conditions tor the honesty to come up or you create the conditions in which a man becomas dishonest.

Therafore, I say that we have to create conditions in this country so that honesty will prevail everywhere. I can give you an example of Swedish economy or even Swiss economy for this purpose. Why cannot you have a Board under the Ministry of Planning or Economy or whatever name you may like to call it and, in this Board, why cannot you have representatives of producers of all cammodities, traders and consumers including, as I sadd, the workers. See that all these people are 1 epresented on the Board. And annually you see that the Board fixes the prices of all goods from the producers' to the distributors' end. If the wholesalers or the traders ${ }^{\circ}$ want some margin, let them have $1-1 / 2$ per cent to 2 per cent or 3 per cent as their margin. They will have to sell at the fixed price. This Board consisting of the representatives would fix the prices of the commodities and it will be their duty to see that price stacture is maintained. Our job is only to see that it is implemented. As I said the other day, you can have even Panchayats or the local people Nyaya Panchayats consisting of university boys, women workers etc. etc. Their aim should be like that of a Vigilance Committee with a magistrate on it. If any default is committed by any retailer or a wholesaler efther in the quality of goods or in price, he should be summarily tried and that panchayat samiti should be given the power to puntsh him for a period ranging from five to ten years'. imprisorment. Your job to the society should be to see that $n 0$ man is corrupt. The people will also feel that they have now the responalbility to work as a vigtlant body. Then, Sir, natirral channels are not disturbed. They get their reasonable
return. Nobody is depitved of their reasonable return from " producers end to consumers end. At the arme time there is discipline imposed by the society. If this type of pian' in worked out and simultaneously if a pattern is evolved in which employees participate in the management then, I believe, our entire price structure can be maintained in spite of the shortages and production will go up by leaps and bounds with the enthuslasm of the people all round. You have to change the climate. This in not a party subject. Here there is no party division or ideologicas conflict. Let us for a change stop thinking in terms of left and right. Let us think in terms of right and wrong and whatever is right for the country let us try to do it together. I would beg of the Government and all my colleagues to give serious thought to this subject and try to evolve : policy which will help not only production but also regulate prices. It can be done. There is nothing impossible. Let us not go with the feeling that certaln sections of the society are corrupt. Judge people by the results. Evolve a system in which they can be good. If they are had then come with a heavy hand and punish the defaulters.

Unfortunately, $\mathbf{i n}_{n}$ this country the entire task of implementation is entrusted to bureaucracy. I have all the respect and admiration for our adminiatratoes. They are the pick of our country. They are one of the most brilliant lot that we have bet they are trained for a particular purpoae. An I.A.S. young boy is trained to be an administrator matniy of law and order and revenue. He is net an expert in atomic energy. He is not suppomed to be an expert in health and family planning. Therefore, bite a thorough-bred horve do not yom this harse to ply a tongla. Don't wae him as a mule; don't use wher foll multi-purpose activittios. That is ens. fair evpen to the hoces. Thesetore, our bureaucracy must be utilited only for one particular taak. Even in aapptalist countries they employ experta
sor varrow folds and tan them here is an admindetration; pleate head this administration and select your man from top to bottom. I am only interested in results. If you succeed you day; it you do not succeed we bld you goodbye. This is what must happen $i_{n}$ our public and departmental undertaldags. It is unfortunate that we have given mo much power to our bureaveracy that a sort of veated interest has developed. Who does not want power whether competent or not? They think that if they can stay in Deihi and go from one Ministry to another and continue for more than 20 years by scheming and circulating here, they would be quite happy
16.00 hrs

Mr. CHAIRMAN: Fe can be in circulation here only for five years

SHRI VASANT SATHE We as politicians can be here only for five years; five years is the maximum Unless the people returm us again, we run the risk of being rejected by the people But these bureaucrats are fortunate people who are protec ted by article 311 and, therefore, they gen continue without belag disturbed; even if they fanl in one Ministry they can go to another Ministry and if they fail in the other Ministry also they ean ge to an autonomous corporation with all the perquisites and from that corporation to a third Ministry and so on. They are the most fortunate people. So, who is ranning thls coumtry? It is not the Mindoter; it is in fact this privileged clana, thene benouved. God's awn childeen as it were who are running the country. They say we are the permapent faturen you are birds of panage; you are Ministers, and we thall atutu you and do ani that but you ato here only temporarily; do nek tyy to be mart; if you are too meanth we than ane to it and marrage

too hot for you that you will be eased out'. This was what happened in the wheat take-over, if you want the latest example. When I took at our great worthy leader, the Plaurning Minister, I really feel sorry. Eife had piloted from Ahmedabat to Bidhatinagar the wheal take-over policy as the right sociallst policy on which we should laurch and that would create a new climate in the country. We supported him and everyone supported him.

SHRI MADHU LIMAYE (Banka): Not everyone.

SHRI VASANT SATHE: Even those who might have been opposed inwardly supported him openly. When I say 'we' I am talling of the Members of my party only. My hon. friend was not there at Ahmedabad or at Bldhannagar. I am referring to these from our party who were there at Bidhannagar and at Ahmedabad. We supported him, and then we punctured the balloon as it were by bringing in an element of the dual price policy, what we called elasticity in approach or flexibility. We are very good at words And what was this flexibility and elasticity? We sald that we wanted to get only 8 million tonnes which was less than one-third of the total produce, namely 30 mil lion toanes of wheat, and we wanted to get those 8 million tonnes at Rs. 78 or 80 per quintal. Everyone inclitd. ing the $P^{\prime}$ anning Commission said that the price shoudd be mereased. but the Agriculture Ministry turned $\mathrm{i}^{+}$ down and said that that would be inflationary, and they felt that they could get 8 milifin' tonnes at the price of Rs 76 or Rs. 80 per quintal. And what was the result?

When the production was 26 milion tomes, and wholesale trade had not been taken over, 13.2 million tonnes came to the market through the wholesale trades and other ehameis, and Government not 5.2 million tow-

## [Shri Vasant Sathe]

nes, although that was included in the 13 million tonnes, through the Food Corporation of India. But when they decided to take over wheat completejv, what happened? Government sad that they would get 8.1 million tonnes or so alad they saud that the agriculturist could sell the balance in the open market. They told him that less than one-thrid might be given to them at Rs. 76 to 80 per quintal and he could sell the remaining portion in the open market at whatever price he liked. That was the dual price policy. They thought that by this the agriculturist would be tempted to feel 'All right, I am gaving to the Government only less than one-third, but I shall make it up on the balance by selling it at a higher price in the open market.' Who gave you 4.2 milhon tonnes? The small farmers, the medium farmers. Because they have no capacity to store. They gave you the wheat. But who did not give you the wheat? It was the big farmers who refused to gave because they said, 'If I can sell at Rs. 140, why should I give you anything at Rs. 76 or Rs. 80. Even for the vulnerable section, they did not give even one thusd. They seid 'I am not going to give an rota'. And they sold it at Rs. 140. You did not get it. Thank God you got 4.2 milhon tonnes to save the starving people of Maharashtra in the drought.

So the target was not achieved. This was caused not by the bureaucrat. Again do not blame the bureaucrats. I have given examples, I know Collectors, Commissioners and SDOs who were willing to procure, but the polltical will was lacking Big lendlords sard 'We will not give you'. You were not willing to touch them. Even for less than ope third, you wese not willing to totich them. That is where we falled. Who became the scapegoat, the martyr? The Planning Minister. He was the symbol of the tailure of the wheat policy, and therefore reverse it. What is the reversal?

SHRE MADHU GMAYE: Your apeech is hise an obituaty.

## SHRI VASANT SATHES: For whaty

SHRI MANHU LIMAYE: For the wheat policy.

SHRI VASANT SATHE The reversal is worae, because agrain it is a compromise with the wholesale traders. What are you telling them? स्वया मधन् मठप घभम् 50 per cent to you and 50 per cent to me. You purchase it at Rs, 135 or whatever it is and give me 50 per cent at Rs. 105. Then to make up that loss which he suffers, he will add that Rs, 30 to the Rs. 135 at which he has purchased. It will be Rs. 165. Then he will sell it at Rs. 200. This is the compromise we have arrived at!

I really want to know, because we are discussing price parity. whether you are sure that under this new polucy wheat will sell in the open market at anything leas than Rs. 200. What is the achievement in the result? In fair price shops, it has gone up by Rs. 40 . So the vulnerable sections are already cryang hoarse and suffering.
में खन्दा लेते है रसलिए।

SHRI VASANT SATHE: I am coibing this debate on a national issue and not a party issue. Therefore, do not degrade it, do not debàse it. .

Therefore, I submit this poliey will he a ruan I seel pained abouts it. Satisly uk, convince as, that this dual price policy will net hurt the ptopla. It has hurt us in sugar, it has hust us in wheat, it has hust us in, cotten and cloth; it ham hurt us in eovery field. I really do not understend why we cannot have a national poliey that will appily to the entire countivn that will prevent production of mon-remential, nan-prionity, luxury moods, that will chanalise fll our retources for
the produetion of easential zoods like cioth and other thunge. In cloth, why cdnnot we have two or three or four varrotues, impiead of 4,000 vercetien, to be produced in the handloom sector mainly which is a decentralised sectorl Why cannot we produce more cloth giving more employment to the common man! Why cannot this policy be adopted? Why must you produce fine and auperfine for hardly 1.7 per cens. of our population? And then umport Rs. 50 crores worth of cotton this year from outside? Why must you do this?

Therefore, I would beg of the Planning Minister to consider this. He is being requred $m$ the new context to revise not the content but the pattern, I believe-probably not that, I do not know. But he has to revise something. In this revision, will he take this perspective and please stop this downward trend? Please stop thas shoing down the precipice. It is tume that that was done. Otherwise, I think we are really on the brink of a voloano in this country and the thing that will be in danger is not only democracy but even the integrity of this country, because the first casuanty in any crisig, upheaval, will be the unity of this country.

Therefore, let us not take the situation in the country lightly. We must apply our mind with all seriousness. I do tot feel panicky, and I am confident that we can solve the problem. We have only to rise to the occasion, and $\mathbb{I}$ am conftent that our Planning Minister has that confidence in himself. For sometume he may feel a little depressed, maybe due to the clrcumstances, but Insude he has the same oandidence which the leader of this country has, and I am sure that if we all put qur resources apd skills together, we can solve the problem.

I tham you very much for piving mo thip oppertuaity,

MR. CHATRMAN: Regarding the thme paifitich about thig resolution,
four hours were allotted, and we have already spent over three hours and a half. What is the pleasure of the House?

THE MINISTER OF PARLIAMENTARY AFFAIRS (GHRI K. RAGHU RAMAIAH): As it now stands, this should go on till 4.35, but that is not enough. We have a number of speakers on our side. I suxgest that after 4.35 we extend the time by two hours.

MR CHAIRMAN: Is it the pleasure of the House?-Yes. Time is extended.

थी चलगाष राँ्ष बोरी (झाजापुर) : सभापति महोदय, माननीय मघु लिमये जी ने जो प्रस्ताब सबन के सामने रखा है वहुत महत्वपूर्ण है भौर गम्मीरता से उस के विषय में हम को सोचना चाहिये। कीमतो थोर कृषि उत्पावन के बिषय में कई सुमाव उन्होंने सामने रबे हैं भोर मुदे लमता है कि उन का हर एक सुधाब भ्रष्छा है। किन्तु मेरे मन मे एक खूनि यादी मबाल है, इस सरकार की नीति तो गसत है ही, किन्तु पब नीयत के बारे में मुक्ष को पक होने लगा है कि पाबिर भाप करना क्या षाहते हैं। यह जब तक घपने मन मे ही स्पष्ट नही हैं जिस की बजह्ट से सब को तकलीक होती है तब तक यही स्थिति बलती रहेगी।

भाननीय साठे जी ने कहा कि प्राइते जोर भन्य बातों के लिए एक राष्ट्रीय पालिसी बयों म हो । सकाल वह है कि यह सरकार भासन तो ठीक करती नहीं, घौर धनुमासन का हल को पता ही नहीं। बारवार बदला आता है इकोनामिक निसिस्लिम। एक मामूली बात भाप को बताना चाहता हू पिछ्ही बार अव मेहूंक का पदिधिहण करने का सरकार मे निए्बय किया हमारे गष्य प्रेश के बारे में कृछ संसख सबस्थों को मालनीय कृषि मंती ने दुलाया बा, भमे बही सवाल उठाया कि मेनी महोंख्य नुत्री वह्ह क्ता वैं कि यह को पदिक्रहण भाष ने

【श्री अगन्नाष राव जोती]
किया है क्या वा सिता है ? जैसे भाप के मिन्न जो कम्युनिस्ट जाष के ताब हैं उन का वह सिबन्न है, यानी कोई
 से मुन्कला किस्स को होगा वह्टा उन से सामने सवाल नहीं है। सिदान्त्तत: वहह स्वीकार करते द्रं कि ख्राभर सरकार को करमा चाहिये । यह माप की नीति है या भ्राप ने हस समय जो भकास है, भभाव है इस को हटाने के लिये सरकार ने पह कृम उठाया है जिस से उत्पादक किसान को लाभ होगा मोर हमारे गमून्य उपमोक्ता वर्ग के हित में होगा ? बतत कोन सी है ? तो माननीय फबखर्दीन घ्रली भहमद साहत के जवात्र तो नहीं बिया, किन्तु उन्होंने वह कहाँ कि छम धयले समस की गेहूं हाय में रणें। लेकित मष घयले साल में भाषने उस को छं है दिया। तो सोष समक्न कर छोहा क्या ? गेंूं के w्रिप्रहण के बारे में जो भमुभव प्रवा उस के पाधार पर भाप कुछ नतीजे पर फहुते क्रा ? उयोंकि ज्राप के जो मिन्न हैं कस्सुनिस्ट पार्टी बाले वह तो कहते हैं कि मेह बरों चाषल, दाल समी से लो। उन की दृष्टि से हर मैड ले लो। किन्तु ज़्र भापने चाबल का चहितहण करना छोट़ विया तो क्या एक राष्ट्रीय नीति उस के बारे तें तय की घमुपष के साक्षार पर ? कुछ कताइये। यह कहा गया कि के'ल घ्रोर भ्रासाम बाबल का ख्वापार करना चाहता है तो करने दीजिये ? यह छूट क्यों ? राष्ट्रीय स्तर पर भस को कुछ घनुभब समझा कि नहीं ? यदि क्षाया है तो सबकाे खतासे । कोई राष्ट्रीय लीति नही, मनमाने漓 से स्वब क्लता है ।

महाराष्ट्र सरकार ने ज्वार का ख्यापार, क्रमास का क्यापार हाल में सिया। किर धेले
 बनार न काल। फिर कहले हैं कि मोटा wनल खमें, किर कहते हैं छोटा Шनात जबे ।

 में बैंठे ते कौर की़ीरोबपुर बाले का कर देधी

किलाते से ? यदि यह्ह कात है तो पूरे के है कोर्टा फाबमी कहीं जा घलवा है हो किर एक्त
 पानी के बारे में कालेरीं के मैसूर पौर तमिए-
 कितना प्रयोण में साये। किन्दु कुल किला पर जो पैदा होलम उस पानी से बह तो प्रे ेके कम
 प्रम्न ही नहीं है। तो जब तक सरकार राष्ट्रूप स्तर पर कोई नीति सम नहीं करही पोर मलभाले बंग से कुष न कुछ करती जाती है, वृह कात मेरी समहन में नही भाती। मैं 1967 से देंब सा हूं हर बार बकती हुई कीमतों पर चिन्ता अभकट की जती है, पोर भाज है जब 1973 में पहुंचे तो हम ने वह्श कहना पुर किया कि वह तो कर्ठ फिलोमनन है। मानो प्रत कुख करने की जररत महीं हैं। सिहाषार मी होता है तो प्रष्षान मंती ने कहा यह भी दुनिया में बस रहा है उसी का लिस्सा है, अ्रष्टाथार की उी का हिस्मा है। बाटर गेट हो, कोई मी गेट हो समी के फ्लड गे ट्स खुलने रहते है तो क्या इसी में समाब्तन हैं। चपने चेत्र का को हम यरिमा के सरब कहते बे

एक्येच क्रवुत्स्य, सकामाबाउन्मनः । स्वं स्वं चरितं किषेर्, पृषिब्या सर्व-

 मी हो। इसी का सकाल है ? इसका मतल
 है ? कहां काम होल हैं क्र समत्र कही है। मैं क्या करता हूं, मेरे देश के दामने क्या सकाल
 कापू रें। तो उस का fियियक है क्या ?
 जैंसे इसनिियल कमोटिटीख ऐष्ट में कितोरिण

 से fिकता है ? तो बताया गया कि 350



 प्रत्य कोई किसाब है। याती बस्तु का मूल्य कितना हो, उस पर टैंक्स कितना लगे कृछ हल का हिसाब है कि नहीं ? समाजकादी बज्ट के कतो कित मेंबी महोप्य के अष किरोसिन वर 6 क्षे प्रहि बिएर ब्यूटी बमाई तो हुम ने किसोष किर्या । 4 गैरे उन्दों ने हटा लिये, केषल 2 वेते रबे। मोर भाज क्या है ? जत 6 क्ते हूटूटी बेने की स्थिति में वहां का
 के त्रेत्त के द्वाम करें हैं गस को देने के लिए इमारी थार्थिक स्थिति बढ गई है क्या ? मंती महोद्य ने बताया कि किरोसन की हीजल में मिलाबट होती है द्स को रोकने के लिये हम मे किरोसिन घहंगा कर विबा। क्या वद्रतरीका है मिलाषट तेको का ? फोर धाज किरोसिन मी क्ट्रोल आलों को दे विया जिन को मिलाबट करने में धब कोई बिककत ही नहीं होगी। पहले किरोसिन गाबों में बेषा आता था, लेकिन घच बद्दोल षम्य बालों को ते विया गया। सका का
 कालों को क्यों कि कानून ऐसे हैं । धमी स्वास्प मंती ने बताया षा कि द्रम्स होर कासमेटिक्त ऐलट के प्रन्दर ज्यादा सका नहीं तो सफों। बानो मिलाष्ट की सका ज्याबा होती

 मिद्दृत के तोल की बंद्रोल में किसमिए होती है
 कीमत सरह बकरू जाष ?

याजिड बीमतें अयों बबती हैं ? क्योंकि सरकार के पास कोई घनुभासन नहीं है ।







एक फिंवटल के पीके पीने चार क्षे का मुणाक्षा लेता का तो क्ता अला का कि

 सेती है। तो मंती ने बवाब विवाइसेके घरें में हम को केन्तीय भंजी महोष्य को पूधन्त शंज्य।
 76 \%० की उगतह ? खाँ भाल उस भीति को बदल⿱ा काइते हैं।

तो किच्च स्व में बदले, किस क्यात से इल्ले, किस हेत से बबले। क्ल साठे दी ने कहा कि विछबी वार सरकार की वह घो बतिए
 घार होर्बंसं । हो होर्में बो किसन हो नहीं चलिक घ्यकारी भी है। तो खस स्त ने चुली छूट किस को की ? ख्यापरिरों को । पाप घण्णाजत किक्त के मान्मे हए ? ख्यापाशिकें के बामोे हृं एली पाप ने ब्यकिरियों को बत्त fिद्य कि सैनार जात कोई की हो, म्यापारी उरीदे होर बह बहिे में रही कर क्तप क्षे
 को है, वही किसी घी बनल षर बांटे। कर्ता दाम रोकने कां तर्रोका है ? घ् स्रम रोकले का तरीका नहीं होता है कि उस्रियरियों को दूली छूट तो जाए। 1 में चतुण हैं कि सरकार यदि धाय को रोकना चहती है, तो उस को स्स व्र थी कीति नहीं बरसी चसिए। वह जाप का कूह कारोंर्लज क्या करता है? 1965 में बह वैंब तुका मरर तब से सेषर मेंती समझ में नहीं काता कि उस ने कसा किज्स है। 1 हु लो क्र फूह कार्वेरेजन का समवंन इसलिए कस्ते से कि वह किसालों के हलत्र बरीबे वाकि उस्ष को उषिच दाम मिने, रण्तरूपाव ठीक हप में हो, "स्ते वासें पर जोगों
 $न$ हों, सेकि $\frac{1}{5}$ कार्षंरेशन ने क्या किया ? पोरे र रुपयें में करने के बजाए 20 घोर 26 पपषे में बहा हस को करवा है। न पर्तेज ठीक हैं, न स्टोरेख कीकहीर


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 1970 वक जार साल में ही केषल स्टोरेब के जो लासेष है, वे 21 करोड़ 96 लाब रूपे हैं 1 एत में केषट एतमिल है लेकिन बुले बेचत में बो वे ले जाते हैं वह्ट पसग है। इस वर्द ते एक बार पूरी जब भाप के समनने पिक्षर रबे यें तो पता चलेगा मोर मेंे सबाल का जबाल यह्र माएगा कि स्टोरेज के सेलिटी ठीक नहीं है, गोठाउन्त सब-स्टेग्डं हैं भौर डेमेज होने के चाद यह्ह कहा जता क्वे कि प्रमकिट कार हूपू मन
 भी हजारों टन की है । यनिी इस तरह्ह से दर चीज सरकारीकरण से ठीक होती हैं, तो इस पर किसी का भरोमा नहीं हीगा। भगर सरकार गलत तरीके से कोई मी हीज करती है, तो कल को कोग इस पर मरोषा करेगा। चार सनल में कोई व्यापारी क्या 21 करोश् 96 ला़्ब रपये का बाटा उठाएगा। मिस्पप्रोप्रिएान, स्टोरेज लमि, घेष्ट, लास छूष टू ट्रांजिट यानी हर बात में भगर लास होगा, तो कीमत केसे कापू में माएगी ? नहीं भा सकती है। सरकार की नियत ठीक नही है ।-बह कसल में चाहने नही हैं कि यह ठीक ही। इष साल गेहें की फ़्रमल बहत भच्छो थो, बम्पर कोप न हो लेकिन फ़मल थच्छी है। किर भी कोमते नीचे नही घती । पनिशिचतबत की वजह् से गढ़बढ़ होती है थनिशिचतता केबल इसी में नही है। भाज भाबमी भी हाँच पीने लगा है, लाना ठिमकागत पीने लग गया है मींर श्रव तो सरकार ने मी बुद घह धंधा षुइ किया है यन्नी हुम निकले तो कह गये कि पीना इराम है थोर पहुष गये तो कहुने लगे ीीना धाराम है। वह क्या कीति है। यानी कोई पीवा है, पिलाता है बोवल मीर सरकार बुद इस को करने लगी है। महा़ाराष्ट्र सरकार तो छस में बिलकुन घाते है। कहीं नरेंगे घौर कहीं मोसम्मी की बोबलें पाँख, साक़े पाब्र

उपये में बे डी जाती र्दे वाहि लोग लातरी धता भूल जाए कि किस परिस्थिति में वें प्रु को पाते हैं। यह सम इसखिए है। ब्येहर जार चू गोर्ग ? यह मौन सी नीवि है, कोन सा मादर्ष हैं भोर कोन
 पाप तय कीजिए। मैने कहई दका कहा है कि जो विरोष करने वाले हैं करने दीजिए लेकिन प्राप प्रपी बात करिये ।
Let there be no political adulteration here. Let there be a firm pollcy. कोई कम्युनिस्ट कहते हैं कि इल को ख्बीकार करो, तो धूसरे कहते हैं कि इसको सीकार न करो। यह जो भ्रापकी हाष्योष पांलिती बलती है, एस में गढ़बड़ हुती है, यहृ नही होना यहिये । इसलिए एक निश्चित नीति भाप निर्शरतत कीजिये । घ्राज मी मेरा ब्याल है कि बुले वाजार में म्राप क्स को बीजिये घोर समीउापज्ह रेटस में बलनरएविल सेषथम्स घकक दि सोसाइटी को प्राप सामान दीजिये । इस में जाप को षाटा जडर प्राने बाला है थौर छुछ सालो के लिए भाप को षाटा उदाना पदे़ाता। कीमतों को कम्ट्रोल करने ती दृष्टि हो भ्राप बक़र स्टाक भी भपने हांब में रूँ पोर केवल सफोटंट्राइस से वह होगा कि नहीं। इससे नीचे घगर कीमते चएएंणी, तो भाप को ख्बरीबना मी पड़ेषा। .

1954 में, मुक्षे याद है, हम ने मांग की थी कि क्लोर प्राइस होनी चािए थीर उस से मीचे दाल नहीं बाने कािएं। उढ़्र वमत़ ज्वार 32 सयेे से तीकेषा री की कीर भाज अ्वार 140 बसमे को ही गहीं कीजि
 आ रहे ेे, तो इलें प्रस्तक्य करणा बमू वा


में नहीं रहने बिवा जएए। माज सपोटे पाइस 105 पोरे है । हमने षिछती बार 100 उपये की मांग की थी। उस को महीं माना घीर धाज तो द्रपुटस बहृत महेंगे हो गये हैं पोर सस्ते हम्परस किसातॉं को मिलते नही। (सलिए वह्ह जो सुलाव है कि जिनके पास् छोटे छोटे होलिड्डग्स हैं, उनको पाप धब्तीठार्ट्ड रेटस पर इनपुटस बीजिये किन्तु भाज तो उन्हें बाज़ार से जो ब्लंक माकेट में उन को पह् बरीदना पड़रहा है, तो ऐसी स्थिति में भाप 105 रुपये तक पहुंजे । जिस समय पहुंधना बारिए बा, उस समय पहुषे नहीं, देरी से पहुंेे । समय पर जो करना पाहिए बा, उस समय वह् किया नहीं कोर समय के बाद भ्राप यह् करते हैं। तो प्राफ मतलब यह् निकलता है कि जिस समय खाने चाले को प्रचछा लगता है उस ममय नो उस को - खाना देंगे नहुं, वाबी करके के बाना वेंगे। क्यों करते हो ऐसा? मेरी समक में यह् नही साता है।

माज खब मी पुछा जावा है, सभापति महोबय, तो हृपरी प्रधान मंब्रयजी की कहती हैं कि जब तक प्रोडकथन हींगा बड़ेगा, तबं तक कीमत नहीं घटेशी किन्डु हिन्दुस्पान की घथ नीवि ने दुनिया के षंब-खास्लियों को मूठा कर बिया क्यों कि ह्वाजरी इस्टीमेटस कमेटो ने घूलर के बो घाकड़े दिये हैं, उनके
 44 लrब्ब टन पैदा र.ई। मैं इन प्राकड़ों का मानने के लिए तैयार नहीं हूं क्योंकि गन्ने की बोरी घहत घंे पैमाने पर होती है, इसपर एक्षाहत्य उ्यूटी घुत बेती पढ़ती है। एक्षसतार्य स्येक्टर को पूस बिला कर चितनी बीली बनती है उतनी दिबाई नहीं जाती है। शूंक्फ ती का यही हाल है मीर हत का मी पत्वित्र है। च्हेयल पारप गोरूं ? जो 524 Lg-12.

44 लाख टन बताया गय है, रहमंब कहु ब्याबा होणा। इसलिए उन को राहत देने के लिए सरकार यह् करती है कि हम 65 परसेन्ट स्यपैं हाप में लेते हैं, कमी 70. परसेन्ट क्रपने हाल में लेते हैं भौर 30 परसेन्ट के लिए बुली छूट उन को दे दी है।

मैं उत्तर प्रदेश के चुनाव के सिलसिले में घुम रहा था। बहां पर बार बार यह् विश्रापन भा रहे थे कि इस बार शूनर कैष्टरियों को बहृत बाटा होगा। उन्होंने दिया था कि 33 करोड़ रुपये बाटा होगा। मिंने कहा कि कि यह कही म्रोर गया हांगा किसी के व्वारा।

भमी मैं सिमोंगा गयर था। सनापति महोदय, वहा पर मजदूरों को 45 प्रतिशत इस बार बोनस मिला घौर पता चला कि उन्होने चुनाव की वृष्टि से भो 16 लाब क्पया डिय था। क्यां कहते हुो कि मुनाफा नही होचा । यह् जो परिखमटिक है, यह मेरी स्षमत मे नही भातय है। 70 परसग्ट भाष दि टोटल प्रोष्शनन जो है, वहु विस्ट्रोШसन सेन्टर सें बैषा जाता हैं। वह महीने में एक क्ष्ता काम भाता है कार 30 परसें्ट जो बला है, व्र तोन हक्ष काम भ्षाता है। यह कहा का मेषमेटिक्ट द. बह मेरी समझ में नही माता।

When 70 per cent of the total production is controlled and distributed through the Government fair price shops, that is enough only for one week but the rest of the 30 per cent is enough for meeting the requirements of the country for the rest of the period, including marriages, and Satyanarayan puia. From where does it come?

यह कौनसा इसाफ क्रे । बह हंसाफ है कि स्लैक- तर्रेटियर के सामने घुकना कि हृम मी बते है, तुम मी बतायो। वरबाषंम मयाषम घह् ख्वयाषम नहीं है, तुसको बोढ़ा मुप्र को अ्याबा I (ष्यलाता)

मैंने घूगर के बारे में की एक घार भ्राबाज उठाई यी। समापति जी, मै किर कहना काहता हूं। माप के पदले बो भम्न मंन्री रकी प्रहमद किदवां चाहाष्ष थे, उन्होंने चीनी का गन्ने के साष एकसंतुलन विया था कि कितने धाना मन गम्ना, उतने र्पय चीनी क्योंकि उस समय रुपये घोर धाने में ही सारा क्यापार घलता था। मतलब यहु कि 1 मोर 16 का मनुपात होना बाहिए दामो मे घोर किस्सान को उस के हिसाब से गन्ने का दाम मिलना चाहिए। भब जब बाजार में बीनी बुले हूप से 4.60 रुपये प्रति किलो मोर 4.30 रुपये प्रति किलो मिल रही है, तो कम से कम किसान को गन्ने का बाम 25 रूपे प्रति ब्बीटल मिलना चाहिए पर हमने वय किया है 8 रपये भौर उत्तर प्रदेश के चुनाव को ध्यान में रबते है स्या बारह भोर सबा तैरह दाम फिमस किया था। इस वरह से क्साता कि मघु लिमये जी ने कहा है कि एकीकल्बर प्रोठ्कशन कोर इन्डस्ट्रियल प्रोष्म्यन, हन तोनो के देच मे हतना घन्तर है यानी हल की बीजो मे इतना फ्लकचुएशन होता है कि वबे का द्राम बढ़ता है तो बढ़े ही चला जाता है, साबुन का दाम घक़ता है तो बद़ते ही चला जाता है बनस्पवि का दाम घकता है तो घकते ही चला जाता है मोर बसेठ का दाम बछता है, तो बढ़ते ही बला जाता फोर यहां तक है कि बनस्पति की लाइसेन्त्ह कैप्येसिटो 16 लाब्ब टन है, हर्टाल्ड कैपिसिटो 12 बाब टन, पदा होता है 6 लाब टा, बाजार में आया है 4 लाब टन बीर ह्नातों को पहृंषता है 2 लाब टन । इसलिये में यह्रां पर दिल्ली की महिलत्रों का ब्याल रब रहा हैं। किसी कवि ने कहा है कि भाज विल्ली मे पति मिलना भासान है, बनस्पति मिलना मुरिकल है। यह्रा वक महिलामों मे कहा है । यह स्थिति घपने देश के wन्बर
 त्रक क्षाप एक निशिक्र नीवि कौ ोेकर नहीं बलते घौर सामाल्य घावमीं के द्रिण को लेकर नहां घलते, तर वक कीमदों की वृति को रोकना मुपिकल है।

पन्नित्र सैबटर में हमारी बो इंब्ट्रीत बल रही है बे घाटे में गा रही हैं। हसका रोकने के लिए भ्रापको प्रयत्न करने होते । वह् जब तक नही होगा तब वक दुनिया के सामने हम धावस्र ख्यप में खर्ते नहीं कः सकते हैं। लेकिन भाज होता क्या है । भाज परकारीकरण पर किसी का मरोष्षा नहीं रह णया है । कोयसे का भापने राष्ट्रीयकरण किया, कोयला गायब हो जया। गेहें का किया गेंहं गाथब हो गया। सूत का वितरण भापने श्रपने हाय में लिया वह गायक हो यया। लोग मझक्रक करने लग गये हैं इस पषिप्रहण की नीति का। गेहें का पदिप्रहुण कोयले का थमिप्रहण मौर यह चन्त्रवहण भौर सूयं बह्रण हैं । यह्ह जो स्थिति पैदा हई यह्ह पच्छी नही कही जा सकती है किसी मी शासन के लिए। शासन जितना महारवपूर्ण है उतना ही घनुशासन भी महत्वपूर है। इ्रोनोमिक, वोलिटिकल यादि समो ले ेेल्ज पर वह चीत लागू होती है। प्राज घटू ती से एक्तीयुंगेषर कम करने के बारे में पूछा गया तो उन्होंने बताया कि हम कर रहें। हैं मोरारती दे $\mathbf{~ त ा ई ~ ज ब ~ क ा म ~ र ा ज ~ य ो ज न ा ~ क े ~ ध न ् व र ् थ त ~}$ हटटे तो उन्होंने कहा था कि हर विप्रर्टेंटेंट में प्रणर एर्यें हीबर में वस्त परसेंट की कटोती कर दी जाए तो कोई नए टैक्स मनाने की घर्टा नही पोेगो। मैं आप्राप से यह् जनना चत्रुता हू कि पापने इस कीज को किस रूप में किस किपाटर्मँट में लागू किया है । भाज ही स्रवाल धाया था। मैने किया का कि
 कसती हैं तो भापको कयों बलती है। प्याष यद्ध दिया गया कि इलके घोवरहेत्ड कम हैं, काम करने वालों की संलरीज कम है रह बास्तं मे बाटे में नहीं चलतो हैं, बाष में

 बो उनके हाव में हतको क्यों नहीं धोड़ बिया जल्वा हैं। हर गीज को सरकार को पपने
 का लक्ष्य घ्रापने घ्रपने सामने रखा है। में बाहता हूं कि म्राप वास्तविकता को पह्तानें। उव्द्रितेयर एश्रोष ले कर घगर षाप चलें ती कोई लाष नहीं होगा I मुरें ऐसा लमता है कि राजनीतिक पस्थिरता द्रार विचारों की भनिण्चितता，हो दो कारणों से ही हमारे सामने यहु स्थिति वै？है है। इसको ठीक करने की भ्राप कोशिण जलर करें। यह जो लिमेय जी ने सुक्ताव दिए हैं इन में मे हर एक का मैं समर्ष 7 करना हूं मौर इनको दृष्टि में रबते हैए सरकार कुछ कदम उठा ले तो सब्र का भला होगा ।

यी नरीजह नाताषण परें（गोरब－ पुर）：जो संकल्य लिसये जी ने र्बा है इसकी मावना का मैं पूर्ण रप मे समर्षन कग्ता हूं । में समझता है कि जो प्रारिक स्थिति बल रही है，जहां पर हम जा रहे हैं，जिस वरह से वातावरण बन रहा है यह मष्ठा नहीं है भौर इस पर हिम को गम्मीरता से विषार करका परेंगा 1 पभी जो प्रस्ताब रबा गया है श्रच्छी माबना ते रबा गया है भोर इस पर विषार करते समय म्में समशता हूं कि हमें राजनीतिक स्तर से अंणा उठना पड़ेगा घोर यदि हमने ऐसा नहीं किया भौर धपने राजनीविक विकारो को प्रक्र दिया तो दे की भार्षक स्विधि का हम ठीक वरह से जयजा नहीं से पाऐंशे पौर जो हमश्वा है उसका समांक्षान नहीं कर पाएंगे।
 सेट खिषों के षाम बही है मौर ये बे चीते हैं जो घल सोलों के रत्तोमल की कीजे हैं। घाक़़ों

में मैं जाना नहीं चाहता हैं। इसके कई कारण हो सकते हैं । किफिस्से फार्र्र⿵⺆⿻二丨力刂⿰习习 एक कारण ही सकता है। इनफलेशनरी द्रेंडज लाने के बहतन मे कारण हो सकते हैं। लेकिन बस्तु－ स्विति से हम भांब न मूदें। जिस दोर हमारी पारिक स्थिति का रही है उसको हम कैसे कंट्रोल करें，इस पर हमें ध्यान देना होगा।

कृषि के ऊपर हमारों दकोनोमी बेष करती है। इस बास्ते नियोजन मंत्री को बेबता पड्डागा कि कुषि को जिन कीजों की श्रावस्यकता पउनी है जैंे ब्बाद ，बिजली，पानी，भ्रच्का बीज，नाना प्रकार की दवाइया उनक़ हम बेविहर किसानों को जो 73 परसेट हैं हम उपलण्ध करायँं। कारबानों में उस्पादित बीजों के दामों घ्रोर कृषि पदार्थों के दामों में भगर हम समन्वय नहीं कर पए तो इसके जो नतीजे होगे उनको हम को भु गतना पड्डेगा । बेत में पैदा हुई बीजक का दाम निसिष्त करते समय यदि हमने भौबोगिक उत्पादन के साथ उसका तालमेल नहीं बिठाया तो एक बराब स्थिति वैदा होगी। यहु चीज हुमरे देश की इकोनोमी के लिए भ्रच्छी नही होगी। धसन्तुलन की स्थिवि इसकी वजह से पै दा पहले से ही हो गई है । इस वासते जब तक भाच्छी तरह से हम इस पर विचार नही करेंगे，प्रोठ母भन के ऊपर हम कावू नहुी रबंगे，ठीक तरीके से बालमेल नही बनाएंगे भोर जो काम जएरत की चीजें हैं उनकी कीमतों को काूू नही रबंगे तो कीजो के दाम जिस्स तरह से बदोरे जा रहे हैं बउते बले जाएये । बउने है दामो ने हमारे लिए पहले से ही एक चिन्ता वैदा कर दी है। बेती से पदा हुई जीलों बाम बढ़ रहे है，हूलगी थीबों के बढ़ रहे हैं। बल मे कोई तालमेल बहीं है। हमको इल मे तालमेस साना पड़ेगा। यह हमारी भाराषक स्पिर्ता का यूल से प्रमूल्य घंय होना काहिए। नियोजन मंबी को ह्रन कीजों को दे
 मैं इसको जान घौँर समन चुका हूं कि जिस तरह से ख्यूटोफेती बल रही है, जिस तरह से चासन तंब चल रहा है उसके माष्यम से, उससे साफ पता चलता है कि वह बड़े बड़े बडीराबाजों से, बड़ी बड़ी प्रतिकिरियावादी अक्तियों से, रजत पसन्द ताकतों से मिली हुई है मौर भारिक स्थिति को मजबूत नहीं होने देना चाहती है। वही ऐसी स्थिति पैदा कर रही है कि देश में केमोस पैबा हो। मैं समझता हुं कि सरकार को निषिच्चित तरीके से कंज्यूमर भुष्स के ऊपर घ्रपना च्रषिपत्य कायम करना पढ़ेगा । सरकार को घ्यूरोकेसी की वुस्त्त भी करना पड़ेगा। जिले के स्तर पर घ्वूरोक्रेती की पावर्ज को करटेल करना पड़ेगा, हियेट्रानहज करना पड़ेगा 1 साथ साथ पीपल्ब रित्रिजेटेटिक्ज जो हैं, छोटे छोटे जन प्रतिनिधि जो हैं उनके हाथ में सत्ता मोर बितरण की शक्ति सरकार को देनी होगी। है समक्षता हूं कि वितरण प्रणाली को मजदूत बमा कर, उसको ठीक करके ही हमारा काम हो सकता है, इसके बिना कोई काम नही हो सकता है।

श्रीमन्, 14 श्रप्रैल, 1974 के मं माल हेराए्य में एक बबर निकली है कि 16 लाख स्ववेयर मीटर मोटा कपडा कानपुर की मिलों ने पैदा किया भ्रौर वह् कोभ्योप्रेटिब्च के जरिये सारे उत्तर प्रदेश में तथा देश के धूसरे चागों में गरीबों के घन्दर वितरण होना था । मिल मालिकों ने मिल करके, वहां के कोमोत्रेटिव विभाग के लोगों को थोडा बहुन पैसा दे करके सारा कपषा मिलों से बाहर निकालने के बाद फिर व₹ कपष्रा चापिस ले लिया । भाज कानपुर की सूती मिलों ढारा को रेकेट किया जा रहा है धघिकारियों से मिल कर वह इस बात का बोतक है कि वे हमारी नीति को भसफल बनाना चाहती हैं । याज हम देश में जिस तरह की ब्ववस्या चहाते है, जिस तरंह की नीति पर चलना चाहते हैं, वह . भच्छी हो सकती है, उसका ध्येय
 हमारे अघिकारी इन पूरीपतियों से मिस कर हमारी वितरण ब्यवस्था को बराण कर रे हैं, जिन के ह्राथ में शासन शक्ति है बे धाज एस तरह से आाषरण कर रहे है, यहा के घ्रापको बताना चहता हूं।

मुन चीनी धोर चीनी मिलों के बारे में जानता हैं। 1963 से भ्राज वक मरकार ने कभी वहा नहीं कहा कि बीनी किलों का राष्ट्रीयकरण नहीं किया जएणा ।

जब मैं चीनी मिलों के राष्ट्रीयकरण की बात कहता हू, तो मेरी वृष्टि मे बे किसान हैं, जो धपनी उपज का मुनासिब दाम चाहते है, बो चाहते है कि गक्ने के दाम इस तरह ते निश्चितं किये जायें कि वे यक्षे की उपज को सही तरीके से बढा सकें, ताकि बीनी का उत्पादन बढ सके, सारे देश मे जो बीनी पैदा हो, उस को ठीक वंग से वितरित किया आ सके, धार चूकि दुनिया में बीनी की मांग बदी हु है, हस लिए घीनी का निर्यात कर के हम फारेन एससेंज कमा सरें ।

भाज क्या स्थिति है ? मिनिस्ट्री भाग्र फूर की बहस के दौरान माननीय स्टेट मिनिस्टर ने छसी सबन में कहा है कि किसानों के गो्रे का 54 करोए ख्यवा मिलों पर बाकी हैं। तमाम प्रवेत्र सरकारो में मिलों के सित्रेजेन्टेटिब्ध तो मिल कर गस्षे का भाब 13-25 रुपये घोर $12-25$ कुये तबा 11.25 रूपये तय किया। लेकिन 5 घर्रैब से बये का भाब दो ख्यये कम दिया जा रहा है। उसके बाद मी किसानों ने जो गभा सप्लाई किता है उसका 54 करोर्ष़ ख्पया $\quad$ मी की मिलों पर खकी पडा हुमा है । विजित्ष जगहों पर विभिष भाव हैं। लूट मथी हुई है ।

हुमारे वेज में 43 लाब टन सीना का उत्वाबन हो रहा है थौर चारेष क्यीपल की रिपोट के कुताविक हमारे ेे से जीनी

का कानखम्व्रन 37.5 साब टन है। लेकिन हमारे मिलन्मालिक घाज 40 लाब टन चीनी के बित्रण की बता करते हैं। मैने इसी सदन में कह्हा है कि मिल-मालिकान फ़िक्टीशस


इस लिए यह् भावफ्यक है कि चीनी के बारे में एक निश्चित नीति बनाई जाये । स्ररकार चीनी के वितरण कों ग्रपने एकाषिकार में ले कर एक मजदूत वितरण प्रणाली बनाये । किसी मिल-मालिक को छूट न दी जये । सारी चीनी का स्टाक, उस के प्राउक्यन, ठिस्ट्रीब्यूभन धौर वफ़र-स्टाक किएट करने की जिम्मेदारी सरकार को लेनी चाहिए, एफ़० सी० भाई० को लेनी चाहिए, उघित एजेन्सीज बना कर लेनी चाहिए । लेकिन घ्रमी तक इस बारे में कोई निश्चय नहीं हो सका है ।

जब तक हम एक मुनिश्चित भ्राथिक नीति नहीं घ्रपनायेगे, जब तक घौध्घोगिक चीजों घौर कृषि में लगने वाली चीज़ों के भावों में कोई समन्वय धोर ताल-मेन नहीं किया जयेगा, जब तक भाबस्यक चीजों के लिए पस्लिक हिस्ट्रिब्यूभन सिस्टम को मखबूत नहीं किया जायेगा, जब तक ब्यूरोकेसी की पावर्त्ष को करटेल नहीं किया आयेगा मौर पावर्ष को जिला-स्तर पर कीसेंट्रलाइज नहीं किया आयेगा, तब तक चाहे जो भी ष्यवस्था बनाई जाये, वह् इसी तरह्ह चलनी रहेगी मौर उसमें कोई परिबतंन नहीं हो सकेगा ।

कु निरोधी पाटियों के आपने मिब्रों से कहना जहाता हें कि पाज देग्र एक प्रायिक संकट दे गुणार रहा है। जिस तरह लड़ाई के मैबान में हम सब एक हो कर लड़े से हौर सब पाटयों के लोगों ने मिल कर देश को मखदूत बनाया षा, उसी नरहु इस भाथिक संकट में मी हम ध्रपने मउन्मतान्तरों को भुला कर ऐ卦 भाबना पैषा करें, जिस से कम से कंम कुण व्वमा के लिए इल्वालों पोर लाक.

भाउट्स को स्परित कर विया जाये। जो भी परिस्थिति पैषा हो, उस .मे हम सब मिल कर विचार करें मौर एक निरिचत नीजित तथ करें, तारक जो प्र.यिंक संकट इस समय सब लोलों पर छाया हुपा है, हम उस का मबबूती के साय सामना कर सकें भौर मिल-जुल कर काम कर के हस मुसीबत्त से पपने देश्र को मुक्त कर सकें।

इसी दृष्टि मे मैंने ध्राज इस बहस को कुछ ऊंचे धरातल पर ले जा कर भ्रोर पाटींपालिटिक्स से उपर उठ कर भ्धपने विचार प्रकट किये हैं। मैं श्री मधु लिमये को धन्पबाद देता हूं कि उन्होंने हसस संकल्प को ला कर इस सदन को इस महत्पूर्ण विषय पर विचार करने का मीका दिया है। श्रगर उन की भावना पवित्न है, तो हमे चाहिए कि हम सत्र इस सबन से बाहर, पार्टी-पालिटिस मौर राजनीति को भुला कर, हन बातों पर चर्चा करें। यह मच्छा है कि यह रेजोल्यूश्शन यहां भाया है मोर इस पर चरीं हुई है। ग्रगर माननीय सदस्य इस को प्रैस न करें, बल्क इस को वापिस ले कर बाहर सब पारटयों के प्रतिनिधियो से विसार-विनिमय करें, जिस से एक श्रच्ठी भावना से काम हो सके, तो यह संतोष की बात होगी।

## PROF. MADHU DANDAVATE

(Rajapur): I rise to extend my wholehearted support to the Resolution that had been movel by my colleague Shr1 Madhu Limaye. The merit of the Resolution is that it lays down very clearly certain concrete processes and the Resolution does not adopt any doctrinare approach so far as methodology and the instruments are concerned. Even the merit of the process would be lost by adopting a doctrinaire attitude about the instruments and the machinery and agencies hut this Resolution does not adopt that doctrinaire attitude. It only lays emphasis on some of the immediate objectives that have to be achieved so as to stabilise the economy of the country and see that the valnerable sections of the population are protected.

## [Prof. Madhu Dandavate]

If we just cursorily go through the facts and figures regarding the production and also the consumption pattern in the country, we will realise as to how important are the steps which are suggested by Shri Madhu Limaye. Even the official figures given by the Government indicate that in 1068-69 the production in millions of tonnes was 94. In 1969-70 the same was 99.5; in 1970-71 it was 108.4; in 1971-72 it was 105.0 and in 1972-73 it was 9.5-All in Millions of tonnes. If you take up the position in the Five-year. Plans, the figures of increase in production are as follows. In the first five year plan the increase was 22 per cent. In the second five year plan the increase 22 der cent. In the third five year plan the increase was minus 7 per cent. In the fourth Plan it was 5 per cent. These production patterns that are provided by the flgures of the Government itself indicate that on the production front the position is extremely serious. One of the chief merit of the resolution moved by Shri Madhu Limaye is that it abhors adhocism and is also rejects the solution that tries to make a peacemeal approach to the various problems. He has tried to take a comprehensive view and an integrated view so far as the production, prices, procurement and all other related matters are concerned. Therefore, if that integrated approach is accepted then in that case the economy of the country can be improved to a very great extent. It is auite interesting to find out as to what are the consumption patterns and to what extent the procurement and the price policy of the Government have been able to increase the consumption pattern in the country and to protect the lives of the vulnerable sections of the population.

The statistics that are given by the Government indicate that in the year 1972-73 we find that the average consumption pattern as far as the adults were concerned was extremely low, and that is even below the nutrition norm. For instance we find that in
the 1972 figures the per capita consumption of ceseals was 14.76 ounces per day. This the average talken in which the adults are concarnea, children are also concerned. Actually this is not the per capita consumption for the adults. If you take the per capita consumption it is 14.76 ounces. If by proper consumption we try to take the equivalent per capita consumption for the adults that will work out at 17.50 ounces per adult. This is lar below the minimum nutrition norm that is worked out at 21.16 ounces per adult. This has been calculated on the assumption that the rations that are provided for the Army and the Navy are supposed to be the rations which represent the minimum necessary norms.

In terms of consumption, even this particular norm is not resarded as a proper nutrition norm. Even if they accept the rations that are given to the army and navy as the adult nutrition norm, it is 21.16 ounces. We find that as far as the consumption of adult is concerned it is 17.50 ounces.

MR. CHAIRMAN: Is sweet potato also included?

PROP. MADHU DANDAVATE: I said earlier that these fixures are related to the cereals. On the basis of these figures, if we take the 1972 population figure and also the total production, we find that the total avallability of production' wat 81.0 million tonnes. According to the norm just now mentioned. the nutritional needs would be 98.55 milition tonnes. If we just try to calculate the sap, that gap is an enormous gap-it is 16.65 milition tonnes. It comer to 20.3 per cent of the totel domestic production for that perthcular year.

If, in our economy, 20.8 per cent of the production happens to be the gap between the nutritionial needs and the actual production that is avaliabin.
we can well imagine how difficult the problem will be that we will be zacung.

Therefore, in this context. we must have a sound policy regarding procurement, regatding incentives to be given to the peasants and regarding policy for stabilisation of prices. If, even, an integrated approach is taken, probably, the problem can be solved to a very great extent. For instance, in the last experiment of takeover, we were not able to protect the vulnerable sections of the population because of the inbuilt mistake that was committed or inbull lacuna that were left in the experiment of the takeover of the wholesale trade in wheat. There is $n_{0}$ demarcation line drawn between the marketable and marketed surplus. We gave licences to the retailers. And we asked them to carry on the trade in that type of alliance between the urban life and the rural life in the villages. That type of new life into the marketing system cannot play the mischief. As a result of these three factors, the entire experiment of takeover of the wholesale trace in wheat was a miserable failure. I am not one of those who feel that this experiment had led to all sorts of failures. We tried to throw the baby with the tub. If there were certain vacuum in the experiment, that ought to have been filled up. But, rightly or wrons. ly , the Government had decided to reverse the policy. I would like to point out to you that if you consider it in the context of the Resolution that has been moved by my friend, .Shri Madhu Limaye, even the new limited stop that has been taken by Government tn rexard to new procurement and price polley, they will not be able to deliver the roods. There is no ascurance that there will be five milHon tormen of wheat that would be made avallable for public distribution system; there is no possibility that the wheat will be selling at the price that has been fixed up; there is no assurance and no suarantee that the vuinerable mectionil of the popalation will be protected.

It is a tragedy that mmediately atter the announcement of the new experiment of the reversal of the wholesale trade in roodgrains, we found that the issue price on wheat went up by 38.8 per cent it was indicated to me that it would be $\mathbf{4} 0$ per cent. While roplying, the other day, the Minister of Agriculture sald that there had been an merease of 38.8 per cent and when the issue price of wheat goes up, cloth price also goes up. They will eat jnto the standard of living of the common people and so, the vulnerable sections will not be protecled. There would de further dwindlung in the living standards of the common people and, theretore, the approach to an integrated price policy will be extremely necessary. We must ensure that under no conditions and under no circumstances, the price of an essental commodity will be allowed to exceed $11 / 2$ tumes the cost of production including the transport charges. Even when the ald experiment of take-over was tried, if instead of offering a price to the kasans of the order of Rs. 76 per quintal, a better and more reasonable price had been offered, probably the public distribution system could have been buult up. But unfortunately our Government did not realise that the best way to build up the public distribution system was to offer better nencentives to the kisans, and, therefore, those incentives were not available.

The merit of Shri Madhu Limaye's resolution is that the various thing that he has listed down in this resolution will offer the best possible incentives to the kisans and the peasants to see that the production is improved, in terms of facilities for agriculture, in terms of electricity charges, in terms of the other facilities which are to be made available to them, in terms of faclities for fertilisers and so an; if these things are given to tham. the kisans will benefit a 10 , and in terms of the reasonable price that will be offered to them, there will be an incenstive to give more and more quantum

## [Prof. Madhu Dandavate]

of toodgrams for the public distributuon system, and to that extent the public distribution will be also strengthened as a result of it. This is the merit of the integrated price policy that Shri Madhu Limaye's resolution has actually suggested.

SHRI B. V. NAIK (Kanara): Who will foot the subsidy bill?

PROF. MADHU DANDAVATE: When 1 had rased the question in the morning that in order to bring down the issue prices of wheat, Government should increase the food subsidy trom the Centre, the answer given by the hon. Minister was that if we tried to subsidise from the Centre, probably the inflationary pressure on the economy will grow and the deftit fuhancing also would grow and to that extent we would probably be driven into the vicious vortex of further inflation and the problem will not be solved thereby but become more complicated.

But when we are suggesting that increased Central food subsidy should be given to bring down the assue prices, we would like to point out that there are various measures by which without resorting to the path of deficit financing, it should be possible for us to see that the subsidy is made available. For instance, many of us have been consistently demanding that if a firm step at unearthing black money is taken up, probably a large quantum of the black money can be unearthed and that can be utilssed to give better subsidies from the Centre so that the issue price of wheat can be brought down.

I can also suggest another concrete measure. In our country there are about 400 varieties of cloth being manufactured. Our developing econo$m_{y}$ cannot afford the luxury of having 4000 categories or varieties of cloth In the country. Since there is such a diversiffcation of the production pattern, if Government could ban certaln categories and certain trpes of
cloth production and, insist that ouly certan categories of cloth should be produced in this country, and it the enure expenditure on production is diverted along a particular chanvel, in that case it would be possible for $u$ us to see that the production of clath required by the common people can be increased, and the cost of production can also be decreased thereby and to that extent the prices of contralled cloth also can be brought down.

If this type of integrated approach is adopted, without raising the bogey of the compulsions of increasing deficit financing, and without raisung the bogey of developing an inflationary pressure of the economy, it will be possible for the country's economy not only to survive but to stabilise itself, and with this integrated picture suggested by my hon. friend Shri Madbu Limaye it should be possible for the country to march forward.

Finally, though that particular aspect is not contained in this resolution, I would like to suggest that there should be an integrated price policy in which all these domestic policies will have to be Hinked up with a sound export as well as import policy. But since that aspect is not a part and parcel of this resolution, I would not like to dwell on that particular aspect.

In conclusion, I would say that if the piece-meal approach if completely deserted and no ad hoc approach is adopted but an integrated attitudie is taken, in solving all the economio problems of the country, the agricultural economy of the country can be put rn a better and sounder footing and better incentives can be offered to the kisans and more procurement could be there and more procurament meens better distribution machinery and to that extent better protection to the vulnerable eections of the soctety.

In this context, and with this background, I wholeheartedis suppont the resolution that has been moved by my man. triend Shari Madhu Imayt.

### 17.00 his.

 चभापति की, यहु प्रस्ताब की सबन के सम्मुत्य बी महु लिमोे बी ने इस्तुप किबा है, यह बक़ा रफमामक है, कैसे द्वस को विस्तार के साप घोर मी घताया जा सकता है, जर्े इस में पानी का कोई डिक नहीं है। में समझ्नता है कि चर्य-उयक्षा का मारम्म बेती से होता है, घं- घ्यवस्ता का चारंग्ष इलारे किसान के चु्नेबाले पसीने से होता है। हुमरे पस इस वेश म न 44 करोए ए कव बरती है, सिथाहं के साधन घहुत घीरे-बीरे घागे बक़े, कुल मिला कर 23 प्रविश्र तक ही पहुंच पाये पहाली क्रौर हूसरी योजनाक्यों में बोनी की तरफ काक्रो घ्यान दिया गया था घोर उस का परिणाभ यह हुपा या कि 1947 मे जब दे साजाद हुप्रा बा तो हमारे यह्रो लगमग 48.50 बिलियन टन का उत्पादन या । उस ने षपली हैर योजना मे घोर घभी भन्तिम ओोषी पंच बर्षीय योजना में 110 मिलियन टन की कलन्ना की बी, लेकिन वह् नहीं हो सका। इस हे फ. प्राकृतिक कारण हो सकते है. कुछ्ठ उ्यवस्वात्मक कारण हो सकते हैं कुछ प्रशासनात्मक कारण मी हो सकते हैं, लेकिन हस घली हुर् भाबादी को देखते हुए, 2.5 प्रविभत को भाषाती को देखते है, जक्ष तक बेती का उस्पादन 5 से 6 प्रतिश्रत क्क नही होगा, योजना के माध्यम से उन को साषन हम नहीं बंते, उमीन के बटवारे के नाष्यम से, द्युह्रसं के भाब वस करके जब तक उन बो नारीं तौर पर चलती रेगी। एक ऐसी समस्या बन बयेमी ओ क्रारे लिये, द्वमारे लोकतंब के लिये एक बत̣ बवरा घन बायेयी।
 च्रूम में का बार घहता होवी क्रे, ऐक्षा लगता हैि हैं स्रण्यारार में हैं कोई रास्ता नही छुजना, टोसनी विधाई नहीं बेती, प्राइते को कैते बन्द्रोल इरें। पिछले बतं च्रीट



 हैं जैसे म्डाराष्द्र है, वहां की कालि कमषेर घी, सूख्रा पक़ा था। हो हमारी औो फल्षमा बी उस में सिन्सियेरिटी बी 1 लेकिन ास में एक स से घड़ी कठिनाई वह्ह ज्ञती है है एमारी बो क्रियान्बित करने की प्रशिया है, इम्तीमेंटघन की प्रशिया है, वह्ड उसे सफल नहीं होने $े$ सीी । षदन में या हमारा यंबी महल डो की प्रस्ताब पाष्ष करता है- चत्ता को बिलुल संदेद्र की gृषिट से नहीं हेबता । टेक-घोवर के पीछे एक कर्पमा बी- ष्रगर हुम उसमें सफल हा काते, उस को इम्पलीमेन्टोशन ठीक होता तो हम नीवि निर्धारित करने के मार्ग में क्रीर ध्रागे बडते-लेकिन ऐसा हुप्रा नहीं।

हृमाे जोंो जी ने कभी कात्रु कि ड्यारी कोई राष्ट्रीय नीति नही है, fकसी बी मिन्त्रकानमी के प्रोसेस में चोर डेमोकेती में जब हम एक एक्सवैरिमेंट करते है होर हम वेलते है कि उस में सफचवा नरी कितो तो उस्ष में कोई रिजिएिटो नही हॉना धतिये। कोई इस प्रकार का घभिमान न्हो होगा चाहिये कि हम ने नीनि निष्रोंरित्त की है, हम उसी पर चलते जायूंगे। इम ते काब तर्य किये-समीटिंग प्राइज 105 पपये वय की घौर 50 प्रतिशत उस में ब्यापारी हम को बकर स्टाक बनाने के लिये रेंगे-区्थ कीवि पर हम एक्सईीरिमेन्ट करेंगे, सेकिन हस्तात को की भुलाया नहीं जा सकता कि उदां वक प्रनाज का प्रश्न है, एडेन्मल कमीट्टिष की प्राूसेत्र का प्रम्न है बाम का बकाना हारे
 नहीं सकता कि डो द्रमारे साँस करने बाले कोग है, जिन की 200 क्या या हो हो इपया दे तन मिलता है-उन को नया क्षलप्ता
 होगी। जाज किसान को इन्युष्ट नहीं मिबते, पानी नहीं मिलता, किबली भहीं लिलती-

[बो या घहाल पारु].

 कुछ क्रफलता मिल समेगी ।

हमारी 53 करोम बतवा के लिये जो प्तार्नग है ने किया t उस में $\begin{aligned} \\ \text { IT } \\ \text { cाप-रायोर्टिज किस कर }\end{aligned}$ दीजिए जोर इ्रमें जितनी सनीद्धि की बंबा है वह भाप fमानों की तरफ खहाइये : ब्या
 नहीं करता, गय से पधिक समृउभाली वही है परर सष से रहिक क्रम करले बाला पूबा है, किसान पूशत्रा, जिसको हम घकदाता कदते है

समावित महाब्य संसार के देकों में पहु ₹ शाव हीं है ।
 नहीं है, रसलिए गे पाज़ संाग वदल रहा है, समार मे परिं।- का ग्ना है, इन्मनाब मा रहा है, एक ना वंत्वृ्क का जन्म हो रहा है, सकार पर में पन्रनिन है, पमृत्राली धरियों के प्री विरस्न $T$ प्रो ष्गा का मान सदा हो रहा है, पुर गे पक्मरार्वेंदूट रही हैं, माल्मापये छृट गही है, ध्रम उमर गहा है, जो तोष्व हैं, क्रम करले के लिये भात उन का माग्य उद्य हो च्ञा है। प्राज तो पविवतं हो रहा हैउस का वही कानग है कि प्राज कारों तरक़ जलान्वि भी हुर्दे, जहा भो भार बद है है चहे रापद्ट्रीप क्रत्र में या प्रम्तर्राद्द्रीव केतों में-ज़स का प्रमा। पत्रा रा है। हमरा कम्द्री एक ग्रेमणि। कन्दो है-जिस वरह के चुff के लिये व कोते ता षाव काषी होता ह. गी वरहू के प्रगर क्रा ती इलानामिक इकिषिलिखिय इसर- उषर होता है तो उंस का
 जरता का पह वेत मो इस का बिलोन है।

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(1) fortilizery shall be made avatiable to the 天atemat with land holdinge of lesa than tem scres at subsidised rates..."

10 एकड़ या उस से कम एक्रेत्रे होल्ट्ता


10 एक्ष़ या उस त्रे कम एक्ता के होल्यस की तादाध हमारे षेश में बान है चायद 50 प्रतिभत होणी, चपर इस को सम्भास नें तब तो क्षकों के खाल्ट्रीकरण की ओ उपलजित है, बह यहो सिद्ध हो बाती है। इन हैकों की क्या हासत हैबही घोल्ड-्यूरोक्ती चल दी है। ? पूर्ठो हैं कि घाप के पास विरबी के लिखे क्या है। उस के पास तो बडी 4 या 5 एक जु बमीन है, घौर उस ह पास क्या है । हम तो बह्र कहते है कि क्षों को ग्रह डयरेक्टिव दिया जाना चाहिए कि फदि लाइएर, सीडृस घौर जितने ण इन्पृट्त䧼 उन को देने का माध्यम स्वरं हैक हो जाय घौर जो 10 एक्ष के नीचे की धेणी के लोग है उन को सप्लाई करे, उचित्र भाष पर स्थाई करे घौर यकि उद्र में सण्तिी की छली पदे तो ही बाये।

पादर का नी एक ऐ्क्षा इिएए
 रचता है। बत से किबती किता हुी पाइए बैनेरेट हुर षणी से संबार का fिमात कबा हैमा। स्टीम घोर पावर से बे


 मी पाष्र स्टेलन हमारे वहा है या
 कर हे हो वा कोष्ता चहीँ किए स्ता



 ते रें हैं। कोयले का उलाषन हो हा है, लोकित उठ बा नह खा रहा है। लिछ्ती बार भैंते धपनी सीय में कहा या कि षर साइए हस तरह का गायरे बमन ₹- क्ते मछ्य प्रवेल में कोयला है, विहार में कोयला है ऐसे विटक्ष्त्ज पर प्राप पाबर स्टेल्य बनायें, इस से बिजली बल्दी बन सकती है होर किर ट्रोस्मीयन टावर के बरिये उस को भागे ले काया बा सकता है। इस से विलली ससी ीी чढ़ेगो थोर कोयले की समस्पा का समाघ्यन मी हो आयेगा। विजली का रेट किसानों के लिये कम होना चाहिये, उन को सस्ते दामों पर बिलली दी जानी चाइिये। इस के मलावा उसे भाप वंबाब चौर र्वरिाणा में बाइये, बहां
 की जा क्षकती है। खती तरूदे नार्य में टोटल क्जियिन-मम्ट में घण्डस्राउज्ह बाटर बहुत है, बहां किजली है ताकि पानी निकाला जा सके।
 विद्यर में जो बिजली उत्वाषित होती है उस का केषल 2.5 प्रतिमत एरीकल्पर को मिसता है, बाकी टोमेस्टिक बरह उयोगों को मिलता है। घ्वाप के मघ्म प्रदेश की क्या स्थिति है ?
 में बीक़ सएलस है -स्ता लिये स्वरुल्म
 वहीं हैं। 100 क्जाषाट विज्यी क्तर पंश्र को से हरह हैं। द्रात को सड़ल्म
 है। छमारे चही चम्य अर्के हें 120




यहां जो जमीन ', सह करसी हैं, चहाता नीचे जा कर पानी fिलता है। एक मलना को तो वू दो है उसमें प्रक्रु प्राउन्ड पानी है। यहा हिजी में सफचवा हो सकती है ले हि छतोमान का जो हलक्षा है बहां पर प्रचन को पाती केती है बही है। जिउने नाली नाले मोर नदिया हैं, बैसे नसंता है जिसमें पेरीवियल बाटर फ्सो करना है वहा हम लिभ्ट इरींगेमन कर सकते हैं। टाप प्रायटी हल हरीगेमन को वें। एक बार हूम फॉटलाइर 7 भी दें लेकित पारे पहे चाहि । पानी थोर पेस्टिसाइउस बर्टिए अरोकि कीटे फमल बा जाते हैं। इए तरह से विजलो, बाद भोर पेस्टियाहम यह्द जो नये उसकरण बन गए है घम के माप्मय से वह जहरण ₹हिए। भाज यह नही है कि बैल को भागे लिए हल बोत रहे हैं। घ्राजता समूर्ण बेतो कम केष्त एक उद्योम बत गया है। हस सम्बन्ष में मुष्न डा० राम मनोहर लोधिया का स्मरण भाता है। एक बार उनदोने इसी सदन में कढ्दा था कि बेतो में प्राफिटेबिनिटी नही है इसनिए उसमें विकतु नहों हो रहा है। इसलिए उसको प्राफितट घोरिए म्टे घनाना काहिए। जैसे कि इस घस्ताब में पढ़ले कहा गया है.

> "Tssential articles of consumption sel at $11 / 2$ times the eost of production, tnclumting transpart charies, taxces and proats."

यह बड़ी घ्रच्ठी बानहे। इप पूरे वेन र को प्राषिड घोरिएग्टह घगाना जाहिए चयोकि उससे एक इंमेन्टिव का जन्म होता है. उसमें एक लगाव पैदा होता है ज्रार तो हमारे बन्ने गहरो की वरक चले जा रहे हैं वह मी रक जारंगे। वह हर्ने केने। पानी देने से 1 जिजनी देने से मीर फटटलाहार देने से। प्राज जो द्वाष मिट्दी मे गीले नही

हैं क्ह हाष्ब गीले करने होंगे। उन को भभ वोणा होणा। वह्रश्रम ज्ञान का माष्पम बतो। लित्ये धाज चादुनिक उपकरण है वह वाज्बल घनें। भाज बेती के सेष्टर में बिक्ण घनो प्राऊ- कहाना कहिए वहु भही होता है। भाष पहली घौर हूसरी सोषना के घाद तीसरी योलना में सेंस्ट्रियनास्वेजन की तरक घदे। होषी योजना में Шहुत हारी़े हो गया, उसमें भी कुछ स्रषलतक नही मिसी। भाण हमारे यहा 120 विलियन टन धनाज की पाकर्यकता होर 5 को के बाद 140 मिलियन की हो खलेवी। हमारी भाषादी विस्स रेलियो : पह रही है, में एक योजना पद रता षा बिसमें लिख्या षा कि सन 2000 में हमाती धाबारी हस घरती पर 100 करोड़ है बलेगी। उसमें केषल 26 वर्ष ही रह गए है। 100 करोए़ की भाबाबी के लिए ब्यें हां ने निर्माण के घार्युनिक ज्वकर्यो के आह्यम से इस सेक्टर को प्राष्टेविन नहीं बनाया तो मैं समझता है इला। किसान की भूबा रेगा मोर देश ती भूषा रेगा।

इसलिए मै निषेवम करना आहना हूं Pकाइस प्रस्ताव में निहित माबना से में सहमत 11 चहतो में कुछ लोगो ने भवृद्धि को सिकोऱ कर जो तिजोरियों में रबा है उस पर इमें भ्याब राना होगा। एक्सप्लायटसं घोर घ्यापारी बेती नही फरते हैं लेकिन जपने प्राष्टाट को बबाने के लिए थोत़ी सी ो तेती घवते है। यही कारण है कि टेकघोवर का फसला किया गया था। इसमें कम्पूनिज्म की कोई घात्त नहुं हैं। कम्पूनिज्म की जात है तो मघु लिभये जी उसके काषी नख्यीक हैं, घाघुनिक विषारषारा के काषी भलवीक हैं, कम्युनिज्य के किसी सिद्बान्त के माध्यम से रोटी दे सकते हैं तो बहर ते कीकित वह न हो कि राद्ट्रीयकरण के कन्मेप्ट का मजाक हो जाये, हामारा विश्वास उसपर से किण न काये। इसकिये किस्तानों

ती सहाव्ण करली कहिए। हैगोर से एक ने पूण क्या हल त्वसार में पगवान हैं तो उन्होंने कहा :
"God is a matter of speculation." लेकिन एक गाठ का बर्मन ब्रम करा षकले है, माप भाब बन्द कीजिए। क्ष क्षा एल्द की तो उन्होंने एक हल जोतते किसान का हाष पकढ़ कर कहा माँ बोलो। उसने एक किसान को देषा जिसके फरीर पर पसीने के धबिन बह रही थी। बह्र भमलील किसान ही घरती की सेषा कर रहा है, उसके व्वारा उत्पष्श भभले उदररूटि होगी। तो यह कम्पना श्रेष्ठ है, धाष्षूनिक उपकरणो से उसको सुसज्ञित कर लीजिए, बहु देश मे समृद्धि ला देगा, घोजन मी देगा पौर घान्ति मी देगा।

SHRI SAMAR GUHA (Centai): Sir, I have a submisuton to make. I have my Resolution next to this Reeolution of Mr. Madhu Limaye This is the third day, when this Resolution of Mr. Madhu Limaje is being discuased. This is continuing for the third day. It will continue on the fourth day also. My Resolution is also very important. My right to move the Resolution on the next occasion has been permitted by the Rules Committee yesterday and hon. Speaker has announced it. My apprehension is, if this diacuasion $000-$ tinues in this fashion, if apeakers are allowed to speak in this manner, I may not get a chance even to move my Resolution and say a few worde. The time allotted for my Resolution is two hours Why I say this is beomuse, I have heard somothing, that there is a concerted attempt to scuttle my Rooolution. Therefore I would Hke to make a submianion to your. Let the hop. Minister reply today and let the mover of the Resolution reply on the neat occarion. Int not the discuration be continued and proloneced in ela manner. I would request you to 500 that my Resolution, for which two hours hat beon allotled, ever tat much time. I have an epperhenelpa. There is a lot of lobblag eroling da, that
my Repolution strouid not come up. I humbly requent you, let the hom. minister reply today and let the mover of the Resolution reply on the next occuclon. Then, on the same day, I may move my Revolution.

ची कहु लिलये: सदन के सामने रबने का स्षवाल नहीं है। ओो विवेकपूर्ण बात है उसको तमाम लोगों को मान लेना चाहिए। हूक्षरों के प्रस्ताबों को समाप्त करना-पह मेरो मंशा नहीं हो सकती है। इसलिए जन्हांनि बो सुक्षाव दिया है कि भाज मंबी महोषय का अवाष हो जाये, धगली जार मेरा हो जाये क्षर भाज बाद में इनका प्रस्ताव लिया बाये-पहा घहुत पच्का सुलाव हैं।

BERI K. RAGHU RAMAIAR: When I moved for extension of time, there was no intention at all of doing something, in relation to Mr. Samar Guha's Resolution. I told him that this will be taken $u_{p}$ at the next sitting of the non-oillicial business for, Resolutions, that is, on the 10th May.

ची मढ़ फिमये : भगली घार पहले षंटे में ही निया बाये ।

SHRI K. RAGHU RAMAIAH: We have asked for only two hours extension and his Resolution will be taken up on the 10th May. There is no lobbying of any kind, as for an I am aware.

## (Interruptions)

SERE SNDAR GUHA: Junt now. the hon. Kinister for Parliamentary Aftairs has gaid that be has no intention to scuttic my Resolution and he will allow it. But, I want to have a caterorical aniwner that the two hours which has been allolted to my Resotion will be given. Bat, if the noen. Minicter replifey on the next occaiton the mover will reply on the meccoeding
occasion. It will take four or five days and I may not get a chance.

SHRI K. RAGHU RAMAIAH: BLE, I have just talked to them.

Mr. Smar Guha's Resolution will be taken up at about 4.0 Clock, on the 10th May.

### 17.20 hrs.

## [MR. Bemaker in the Chair]

SHRI Y. 6. MAHAJAN (Buldana): Mr. Speaker, this Fiesolution regardIng agricultural prices, brought forward by Shri Limaje, is very important because agriculture is the basic industry. 68.6 per cent of the working force earns its livelihood from land and there are 78.8 million cultivators the average size of whowe land holding is only 2.0 hectares according to the 17 th round of the National Sample Survey.

The objective of this Resolution in that agricultural prices should be stablished. This is a very laudable objective. It implies that Government should announce prices in advance of the sowing season, that these pricest should be incentive prices and that they should be stabilised within certain minimum and maximum levels. This is also the objective of Government's policy and the Government has been trying to pursue it, though it may not have succeeded in achieving it. I will not take this occasion to consider or oxamine crittcally the acts of omisaion and commission by the Government in the last four or five years. I will confine myself to an examinethon af the theoretical implications of this Resolution.

The object of this Resolution is stabilisation of agricultural prices. This is important because agriculture suffers from instability, which expresses itseli in wide fluctuations in the price level. These fluctuations are seanonal in character. They are sometimes due to fortultous cireumstances. We find that pricen vary
[Shri Y. S. Mahajap]
from one region to another and sometimes within the same region. These Wide fluctuations in the prices of agricultural produce create an atmosphere of uncertainty and risk. This has its effect on the allocation of resources, particularly in so far as investment in agriculture is concerned. Therefore, it is of the utmost importance that the prices of agricultural commodities should be stabilised at a reasonable level.

The fixation of prices has to be at such a level that (1) they act as an incentive to the producer (2) they encourage the farmers to invest roore in land and (3) to adopt new methods or innovations in agricultural operatons.

Though the object of the Resolution is laudable, I regret I cannot accept it because different parts of the proposal have not been worked out properly Nor are they quite consistent with one another. The acceptance of the proposals, particularly (e) and (1) would result in losses of such a magnitude as to upset the finances of the State.

- To start with, a margin of 50 per cent of the cost provided for trangport charges, taxes and profits is rather on the high side. One could perhaps understand it as the limit in exceptional cases, but the proposal does not say so. The Zesolution says the support price will take into account the cost of production and provide a seasonable margin for the farmers. Ghri Madhu Limaye's approach to perioe stabilisation is the "cost phus basts", which has found favour with many aconomisfis, policy makers and producers. In India as early as 104546 the Prices Sub-Committee had advocated that the fair price for agricultural produce ghould cover the coet of production and provide a margin to cover the cost of living of the cultivator, Here we fnd we come up againat a number of difficulties. Firstly when you talk of cost of production, whose cost of production do you mean?

Do you mean the oant of prodution of the mall farmer, the moterinal tarmer, the middle farmor or the tarmer whom you deseribt as the large farmert Then, do you taike into account the marginal cost of anoduction or the average cost of production? In computing the cost of production how do you evaluate the farmer's labour?

Then, it has been gaggested that we should consider the bulk line cost, that is, the cost of the representative farmer. That is very difficult to define. We find therefore, that the "cont of production" is a concept which is diffcult to accept as the basis for price formulation because it varies from farm to farm, it varies infinitely.

Secondly, no comprehensive data of cost of production are available. What the Agricultural Prices Commisalon does is to collect the cost of production on certain experimental farms. All these costs are one of the items which the Agricultural Prioes Commission takes into account. Further, the cost of production approach completely ignores the demand factor. In the context of the supply gap that exists in our country, the consideration of the volume of total demand should have importance in the announcement of prices before the towing season.

Then, my hon. friend, Shri Limege, suggests that there should be pentity between the prices of industrial goods and agricultural producti. The parity price as a technique of price stablisation has been in use maindy, in the Undted States of America and Japan. It is, in fact, an altecmative to the cont of production appropech.
 embedied in the Agricultural Addutment Act of 1983 in America and sequgt to achieve that ratto inf, prifone received to prtoes pald which, uxinted during 1910-1914, the pariod kngwh, 角
the Goiden Am in Amarical agritulture.

We have aleo used same simplo formulae in this matter particulariy with regurd to Competing crops such as Jute and paddy in Bengal. The parity price concept is nelther desireble nor seasible because it is tied to an outmoded blase period and is essentially backward looking. It does not reflect the relative changes in demand and supply. The prospective changes are also beyond Its limit. Even in highly developed countries like America, where parity criteria have been given a falr trial, it is found that they have proved ineffective in maintaining farm income at a level equal to that enjoyed by the industrial sector.

The last proposal in Mr. Limaye's Resolution is that irrigation rates should $b_{0}$ reduced by 25 per cent. I appreciate his sympathy for the farmer. But if we accept this suggestion, it will result in making the State Anancially bankrupt. So far we have invested Re. 2717 crores on large and medium scale irrigation projects. These projects are not paying even now. In 1960-67 alone, the losses were to the tune of Rs. 56 crores. It is admitted that even now the water rates that are charged are on the low side. I would not mention here the loes due to water beling taken away with the inspectors' connivance. We have made a very huge investment in the last 25 years on these projects. Theee projecte do not pay thelr way even now. If we accept the suggestion of Mr. Limaye, I am afrald, the finances of the States will be upset.

Them, the Hesolution says that so far the supply of power is concerned, it should be also at a concessional rate. The total cumulative outlay on public sector pows projects so far is to the tupe of 诲. 6127 crores. I again wish to bring to the notice of the House that our pow projects are not a pasing propoeltion. in 1069-70, we authered a lons of Rs. 5.8 crores. In the last Fourti Plim, we apent Rs. 435 crores on rural electritantion Wo know
how the Electriesty Boardis and the Rural Electrification Corporations have been working. Again it represents the biggest investment made by us in any gector. If we are goling to add to the losse, that these sectors are making, then, I am afraid, it will be impossible from the financial pofint of view.

Coming to fertilimers, their prices have increased 200 to 300 per cent in the last six months. We have to import a large proportion of our fertiliser requirements from foreign countries. Last year we used 28 lakh tonnes of fertilisers. During the next year our demand will be about 50 lakh tonnes whereas the supply would be not more than 28 lakh tonnes. By reducing the prices of fertilisers, how are you going to make the distribution possible? It will be impossible. Though 1 appreciate Mr. Limaye's sympathy for the farmers, he has not made concrete suggestions which can be accepted. His suggestions (e) and (f), if accepted, will upset the finances and make the financial position of the State unstable. Therefore, on purely theoretical grounds, after examining the implications of the Resolution, I find that it is unacceptable.

श्री एस० एम० बनरी (कानपुर) : सदर मुक्ठृतरम, मुके बुरी है कि मेरे दोस्त श्री मध लिमये का ये रिज्योलूशन इस ऐवान में आ्याया दामों के बारे में ।

घध्यक्ष यहीयस भाप जानते हैं कि हिन्दुस्वान में कोई भी चीज सस्ती नहीं रही सिवाय एस के कि लोग भुख्रमरी के चिकार होते जा रहे हैं मोर भाज इस चीज़ की जलरत है कि जो कुछ मी तामान ह्रमरे देश में बन रहा हो थाहे वह इन्डस्ट्रियल प्रोउपयन हो घौर खाहा बह्र एग्रीकल्षर प्रोडयूस हो, उस के दामों को इस वरह्ह से बाषा जाए कि लोग उस को ह्वासिल कर सकें।

यह् बात्सच है कि ह्ममाे खीरे मानिया बे घार बार इस ऐक्षन में कह्रा कि दिवों

के जो धाम घब़ते योले जा रहे है, उनके रोकमे के तरीके घपनाए जा रही हैं लेकिन कीजों ते त्राम क्र गहीं रे है दै पोर में समझला'टंकि ऐती चञ्工ूरी की ह्वालत कमी किसी सरकार की हर्र नहीं सिवाष इस को कि ज्याय-काई-
 बए़ चुका बा कि वृ सरकार ही बर्म हो गां 1 तो मैं यह समकता हो कि भाज हमारे जानिण विनिस्टर साड्ति बी० बी० षर पाहुए को हैं, उन से देग के प्रषाम चहुत कुष्छ उम्मीव करते हैं। पब तक उनहोंने बहुत
 नहीं। कमी कमी में सोषता हूं कि प्राबिर सदर $\begin{gathered}\text { वूत्र के घारे में हम लोग बहुत बातें }\end{gathered}$ करते बे, वहा सब होमें कहां के मिला। इसलिए
 का बो पांख साला प्लान घा रहा है, उस में कम ते कम हुछ एसी ीीजे तो की जएएंीी जिस से गुजारे लायक चीज्ं, टोड्रमर्रा की बीबें, घोवों को धासाती से मिल सके ।

मम्बल मझोद्यम, मैं ने देबा है कि दामों के स्टेवीलाइषेशन की चात कही जाती है सेकिन कोई यह् नहीं कहता कि चाबिर दायों को किस सतह पर ला कर स्टेनीलाइज किया बए, 1971, 1972 भोर 1973 या जो कुछ मी दाम बए़ चुके हैं उन के लिए यह कह दिया जाए कि भष्य भागे नही घइने बाले हैं। मेरा क्याल है कि घगर लोगों में बरीवने की ताकत नहां देगी तो दाम बकें या न बढ़े उस्ष से लोमों को कुछ होने बाला नहीं 茟। मूसीवत यह है कि हमारे वडीरे मालिया हों या मोर मी बडीर हों, जिन के सामने छृम थपनी बतें रबते हैं, वे छमेया हामरे प्रामने एक कीड लाते हैं कि,पस्थीीटल बाम किवने कम हए, बो क्पये पर वरींटल कम हैए । पष्यक्त महोदय, मेरा ख्याल है कि भाप भी कमी कीीटल के हिसाष से मायन नहीं बरीबते होंगे छम तो बरीबते ही नहीं। वह्ष ऊीटल बरीदने बाला कोन है ? घर साइए, वगयीवत राल यी मी नहीं बरीबतो

है, तो किर धाबित पनीटल के चाम क्यों बताये जाते हैं। हम बरीबते हैं किलो के द्विज्ञाए से, बीचाई किलो के दिसाए से या बो किलो के हिसाब से भोर कताया जाता है कौंटस का दिमाए। प्रषर हिसात्य करो कठ पये, तो कारे बिन द्विसाए है करते छें लोर यद्वां भाने की भी किसी को मोड्लत न मिले ।

इसलिये में चाहता है कि गह्ह जो ऐबान के सामने रिज्मोंलूलन लाया है, रस के बारे में कम से कम सीखने की कोषिश करें कि बाकई इसे मानने में क्या सरकार की इज्जत कम हो गएगी था इस में कोई ऐसी बामिया हैं जिन को मानने से कोई नुकसान हो जायेगा। ममी मेरे मोजित बोस्त जो बोल रो थे, तो उन्होंने कहा कि यह्ट पोर्शंन ठीक नही है, बहृ पोच्चन ठीक नहीं है ? दतने बఫे रिज्पोलूशन मे उन को कोई पोर्भन मिला ही नहीं, जो कि ठीक हो । प्रादिर एक पोर्षन तो ठीक होता, उन्हें कुछ भी नही मिला । मै समकता हैं कि इम को उन्होने पका ही कही थोर क्षगर इस रिज्योलूकन को भाप नहीं भानेंगे तो किर क्ष्षरा राज्योलूलन पूर साइत्य का का रहा है जिस में से कहाते है कि लोक साभा ही बत्म हो जये ? बह भाने बाला है प्रगले सेखन मे वही वरिक इही सेगन में धाले बाला है । हम से बेह्तर तो यही है कि तीबों के दाम षटा दो बरना घमर कहीं वहु रिज्योलूलम पाल हो गया हो ग सामार का दाम खट्टाग घौर न कोई रिज्योलूजन धा पायेया। तो मेरा कहता है कि उत्र रिज्योलूगन के घ्राने के पह्ने ही महरुलनी कर के इस को माल कीजिए जित्र से क्म से कम सीजों के दाम चैट जाये घोर सीक सना की जिन्वनी रह पाये।

इन घय्बीं के काष में इस्वरा करता
 रिज्योलूपन को भाज ले थार कमर चुद ताहा ध्यमा रिज्योतूक्यन पबली कान

way सड़ एक, चबा इर्टी ह्टेटयेंट हरना चाहुते है ।

## .12.00 hns,

STATEMENT RE SUSPENSION OF BOOKING OF INLAND REGISTERED PARCEFS AND PACKETS AT ALL POST OFFICES

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): Consequent upon the cancellation of several trams from 27th April, 1974 on various routes, it has become necessary to temporarily suspend the booking of laland registered parcels and packets, (including V. P. and Insured) In all Post Offices in the Country with immediate effect. This step has to be taken to avold accumulation of these articles, resulting in delay in dellivering and inconvenience to the public

SHRI SAMAR GUHA (Contal): What has it got to do with the Rallway strike'... (Interruptions) The Government should be punished. They have virtually declared a lock-out. 88 trains have been cancelled (Interruptions)
SHRI INDRAJIT GUPTA (Alipore): If they wanted to do this kind of thing, we cannot stop it. But they cannot come forward and say, 'In onder to prevent the public from sufferiag any inconvenience, we are suapending all these things.' . . . (Interruptions) If you want to do, do anything you like.... (Interruptions) You are trying to instigate the public against the Rallwaymen.
iar. gprascer: Now Mr. Shivnath Singh..., (Interruptions),
sari indrajt Gupta: They want the negotiations to $\mathrm{g}^{\circ}$ on in an atenosphere of tension. They wont to creat tration so that the negotiations may not succeed..... (Interruptifins)
gari an m. Bantianta (Kanpur): I rise on a point of order, sur. (Interruptions)

बी महु fिले (वांका) : मेरा ष्यकस्षा का प्रश्न है। घापने कहा कि एक महल्बपूर्ण ख्यान का रहा है। यह् कार्य सूकी में नहीं है। जान वूल कर रिखों को बिगाड़ा जा रहा है, बातथीत को सबोटाज करने का प्रयास किया जा रहा है। एक घोर सम्माननिय समहोते की बात धाप करते है घौ $r$ दूसरी पोर सारे वं छम ऐसे बढ़ावे जा रहे हैं जंसे ट्रेन केस $\begin{gathered}\text { करो, पार्सल लेना }\end{gathered}$ बन्द करो, हर चीज को केंस करो। घाप लाक भाउट हिक्सेयर करना चात्वते है, यहू मेरा घार पर घारोप है। सबन की कार्रवाई मे इसको नि फाल दिता बए ।

MR. SPEAKER: This is not a point of order.

SHRI S. M. BANERJEE: Sir, you have given your ruling in connection with statements made at quarter to six or ten minutes to six, etc. You, in your wisdom, pointed out to Members that if there is any controversial atatement to be made, we should be informed about it and intimation should be given or it should be given in the List of Business.

MR SPEAKIMR: I aaw it that it had already been indicated here that he wants to make a statement.

SHRI S. M. BANERJEE: Kindly hear me, I have not inished, str. I will make this submission.

MR. SPEAKER: Now, as far as the right of the Minister to make a statement is concerned. he can make it at any time.

SHRI S. M. BANERJHIS Juat a minute, Sir. Your own direction is there. Yesterday Mr. L. N. Wishra said about cancellation of trains. It is open to the hon Minister to follow him and issue a statement then and there. This is a calculated step to sabotage the negottations to be hold tomorrow. I blame this Government;

